

Annexure – 5

Name of the corporate debtor: JAMMU & KASHMIR CEMENTS LIMITED ; Date of commencement of CIRP: 22.08.2023; List of creditors as on: 12.09.2023
 In accordance with Section 25(2) (e) , IBC, 2016
 List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party	% voting share in CoC, if applicable							
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